NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 41(ND)2015 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY: M/s. Mukesh Aggarwal V/s. M/s. Wave Buildcon Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

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ORDER

Learned counsel for the parties are present. Learned counsel seek and are given one week's time as last chance to file the 2 sets of paper books.

List on 27.10.2016 for arguments.

Sd1-

(R.Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjara) Member (Judicial)